NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM - Line of the second of the se

PRESENT: SHRICL MOND SHARLEE TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

MEMBER (TECHNICAL)

: TCP/194/2016

MEMBER (JUDICIAL)

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

E. V. MOHAN KUMAR

Course for Pretitioner a.v.mhy

S. Avaria Len Laure for for Fox Marle & Assuction

abi Vishu

Council for R3

ORDER

Counsel for the Petitioner present. Counsel for the R1, R2 and R4 are present. Counsel for R3 also present. Matter is posted for final arguments. Put up on

10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk